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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 03.04.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member (T) Dr. Ashok Kumar Mishra

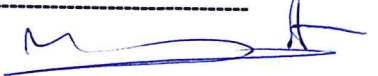
Case No. (TP/CP/ CA(CAA)/ CP(CAA))	Purpose	Advocates / PCS's name for the Petitioner	Section	Name of the petitioner / company	Name of the respondents/ Company	Advocates / PCS's name for the Respondent
CP(IB)No.51/BB/2 018	For compliance of office objections raised by registry	V B Ravishanka r & V R Vinay Kumar Advocates	Rule 4 of I&B	M/s Oriental Bank of Commerce	M/s Associate Decor Limited	

SL. NAME (IN CAPITAL)

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. V.R. Vinay Kumar Adv for petitioner 

ORDER

Counsel for Financial Creditor is present. He reported that he has filed compliance Memo in the Registry. Issue notice to corporate debtor. Registry to prepare notice. Counsel to collect the notice and serve it on corporate debtor and file proof of service. List it on 23.04.2018.


MEMBER(T)


MEMBER(J)